Union Territories, the pattern of assistance continues to be 100 per cent grant. The area treated and

I expenditure incurred during the first two yearis is: —

	Year			Area treated	Expenditure as reported by State (Rs. in lakks)
•	1977-78	,		701 ha.	8.00
	1978-79	•	•	3351 ha. (5075 km. Survey)	129.55

During 1979-80, Rs. 134.57 lakhs have been released to concerned States and Union Territories. A Budget provision of Rs. 225.00 lakhs has been kept for the implementation of this scheme during 1980-81.

982. [Trans/erred *to the 26th June*, 1980].

## Sihortage of foodgrains to Mizoram

983. SHRI ALEXANDER WARJRI:

SHRI NARASINGHA PRASAD NANDA:

SHRI LALSAWIA:

Will the Minister of AGRICULTURE be pleased to state;

- (a) whether the t'ood supply to Mizoram is normal at present;
- (b) if not, what is the shortage in supply; and
- (c) what steps Government propose to meet the shortage during the monsoon period?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) and (b) During May, 1980 against the allocation of 6,500 tonnes the quantity supplied to Mizoram was 4,805 tonnes. During June, 1980 upto the 15th instant 1438 tonnes of rice have already been delivered to Mizoram Government.

(c) In addition to 11,800 tonnes of stocks which are already in the pipelines all efforts are being made to step

up supplies to Mizoram so as *to* meet their monthly allocations. Air dropping of foodgrains in the interior has also been organised.

## Grant of Registration by the Registration Committee of the Central Insecticides Board

984. SHRIMATI MARAGATHAM CHANDRASEKHAR:

SHRIMATI SUSHILA ; SHANKAR

ADIVAREKAR:

SHRIMATI PRATIBHA Sli^GH:

WiU the Minister of AGRICULTURE be pleased to state:

- (a) what are the names of the pesticides fop which registration is being granted by the Reglstratioa Committee of the Central Insecticides Board fo new "units; and
- (b) if the reply to part (a) above be in negative, what are the reasons therefor and what steps Government have taken or propose to take to stop victimisation and to ensure that Registration Committees grant registration?

THE MINISTER OF AGRICULTURE I AND RURAL RECONSTRUCTION (RAO BIRENDRA SINGH); (a) and (b) The names of the pesticides which are eligible for registration are given in the Schedule to the Insecticides Act, 1968 and subsequent notifications. An updated copy of the Schedule is